#### No.13

# TUESDAY 31 JULY, 2018 11.30 A.M.

### 11 30 AM

## 1. QUESTIONS

# (1) STARRED QUESTIONS

## (a) Questions Answered:-

Starred Questions at Sl. Nos. 3A, 5B, 6B, 7A and 8C for the day was orally answered.

## (b) Replies laid:-

Replies to the rest of the Starred Questions were laid on the Table.

## (2) <u>UNSTARRED QUESTIONS</u>

# (a) Replies Laid

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

## 12 30 PM

# 2. **ZERO HOUR MENTION:**

(1) SHRI RAJESH PATNEKAR, MLA made a mention about the farmers of Sal village in Bicholim taluka for the last 27 years are still unable to get acquisitioned land amount acquired for Dhumale-Sal road.

# **SHRI MANOHAR PARRIAKR,** Chief Minister replied to the Mention.

(2) SHRI CHURCHILL ALEMAO, MLA made a mention about the" Bandodkar Gold Trophy, donated by late Ex-Chief Minister Shri Dayanand Bandodkar in 1970's. The Trophy was the most expensive trophy in India, costing more than 20 Lakhs, under the custody of GFA. The details of this trophy is in the book "The Grass is Green in Goa" released by GFA in 1999. the concern of the football lovers is that now GFA is saying that the trophy is not fully made of Gold and has a very little amount of gold in it. Whether the Government will set an inquiry to look into this matter and restore the faith of football lovers back into the Football Federation and to punish the guilty if any.

**SHRI MANOHAR AZGAONKAR,** Minister for Sports replied to the Mention.

## 12 43 PM

# 3. CALLING ATTENTION

**Shri Glenn Souza Ticlo**, MLA called the attention of the Minister for Panchayats to the following:

"Grave anxiety in the minds of the people of Goa in view of the dilapidated condition of some of the Panchayat Ghars in Goa. Some of them even lacking

basic amenities like sitting place, toilets and shortage of working place for the Panchayat staff. Steps the Government will take to repair the same".

SHRI MAUVIN GODINHO, Minister for Panchayats postponed the Reply to Calling Attention to 1/8/2018.

## 12 45 PM

# 4. <u>DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR</u> GRANTS,2018-19(*DAY-7*)

# **SHRI MANOAHAR PARRIKAR**, Chief Minister moved the following:

Demand No. 34	-	School Education
Demand No. 35	-	Higher Education
Demand No. 36	-	Technical Education
Demand No. 37	-	Government Polytechnic, Panaji
Demand No. 38	-	Government Polytechnic, Bicholim
Demand No. 39	-	Government Polytechnic, Curchorem
Demand No. 40	-	Goa College of Engineering
Demand No. 41	-	Goa Architecture College
Demand No. 44	-	Goa College of Art
Demand No. 50	-	Goa College of Pharmacy

# SHRI JAYESH SALGAONKAR, Minister for Ports moved the following:

Demand No. 67	_	Ports Administration
Damand No. 05		Danastasant of Danal Danala

Demand No. 85 - Department of Rural Development

Cut Motions tabled by S/Shri Chandrakant Kavalekar (Leader of Opposition), Pratapsingh R. Rane, Isidore Fernandes , Filipe Nery Rodrigues, Antonio Fernandes, and Nilkanth Halarnkar MLAs were moved to Demand Nos. 34, 35, 36, 37, 67 and 85.

The following Members took part in the Debate:

<ol> <li>Shri Pratapsingh R. Rane, MLA</li> <li>Shri Subhash A. Shirodkar, MLA</li> </ol>	
(House adjourned for lunch at 1 05 PM and resumed i	ts sitting at 2 30 PM)
3. Shri Francis Silveira, MLA	02 30 PM
( Shri Nilesh Cabral, MLA in Chair at	02 35 PM)
4. Shri Filipe Nery Rodrigues, MLA	02 38 PM
5. Smt. Alina Saldanha, MLA	02 47 PM
6. Shri Antonio Fernandes, MLA	
7. Shri Clafasio Dias, MLA	03 03 PM
8. Shri Nikanth Halarnkar, MLA	

9. Shri Churchill Alemao, MLA	03 21 PM			
10. Shri Deepak Prabhu Pauskar, MLA	03 34 PM			
11. Shri Glenn Ticlo, MLA	03 41 PM			
12. Shri Rajesh Patnekar, MLA	03 50 PM			
(House adjourned for tea at 4 00 PM and resumed its sitting at 4 30 PM)				
13. Shri Isidore Fernandes, MLA	04 30 PM			
14. Shri Prasad Gaonkar, MLA	04 38 PM			
15. Shri Aleixo R. Lourenco, MLA	04 44 PM			
16. Shri Michael Lobo, Dy. Speaker	04 56 PM			
17. Shri Nilesh Cabral, MLA	05 12 PM			
(Shri Michael Lobo, Dy. Speaker in Chair at	05 14 PM)			

## 18. Shri Chandrakant Kavalekar (Leader of Opposition)....05 28 PM

**SHRI JAYESH SALGAONKAR**, Minister for Rural Development replied to the Debate.

SHRI MANOHAR PARRIKAR, Chief Minister replied to the Debate.

Cut Motions to Demand Nos. 34 at Sl. Nos. 1 to 12 of list No. 7 circulated separately was put to vote and negatived.

Cut Motions to Demand Nos. 35 at Sl. Nos. 1 and 2 of list No. 7 circulated separately were put to vote and negatived.

Cut Motion to Demand Nos. 36 at Sl. Nos. 1 to 5 of list No.7 circulated separately was put to vote and negatived.

Cut Motion to Demand Nos. 37 at Sl. Nos. 1 to 3 of list No. 7 circulated separately was put to vote and negatived.

Cut Motion to Demand Nos. 67 at Sl. Nos. 1 to 5 of list No. 7 circulated separately was put to vote and negatived.

Cut Motion to Demand Nos. 85 at Sl. Nos. 1 to 3 of list No. 7 circulated separately was put to vote and negatived.

Demand Nos. 34, 35, 36, 37, 38, 39, 40, 41, 44, 50, 67 and 85were put to vote and passed.

## 7 11 PM

# 5. GOVERNMENT BILLS-INTRODUCED

- 1. The Goa (Mopa Airport Development Authority) Bill, 2018.
- 2. The Goa Land Revenue Code (Amendment) Bill, 2018.
- 3. The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018.

(HOUSE ADJOURNED AT 7 14 PM TO MEET AT 11 30 AM ON WEDNESDAY THE 1 AUGUST 2018)

ASSEMBLY HALL PORVORIM-GOA 31 JULY, 2018 N. B. SUBHEDAR SECRETARY